

**Central Administrative Tribunal
Principal Bench**

OA No.2381/2014

New Delhi, this the 9th day of December, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Dr. Seema Akbar, W/o Prof. Akbar Masood
R/o P-16 Kashmir University Campus
Naseem Bagh, Hazrat Bal
Srinagar-190006(J&K). ...Applicant

(By Advocate: None)

Versus

1. Union of India
Through Secretary(AYUSH)
Ministry of Health & Family Welfare
(Govt. of India), 1 Red Cross Road
IRCS Building, New Delhi-110011.
2. Secretary, Deptt. of Personnel & Training(DOPT)
Ministry of Personnel, Public Grievance & Pensions
North Block, New Delhi.
3. President, Governing Body
Central Council for Research in Unani Medicine
Dept. of AYSH, Ministry of Health and
Family Welfare
Govt. of India, Nirman Bhawan, New Delhi-1.
4. Central Council of Research in Unani Medicine
Through its Director General
Ministry of Health & Family Welfare
Govt. of India, 61-65, Institutional Area
D-Block, Janakpuri, New Delhi.
5. Regional Research Institute of Unani Medicine
Through its Deputy Director/Officer Incharge
(Central Council of Research in Unani Medicine)
Naseem Bagh Campus, University of Kashmir
Srinagar-190006. ...Respondents

(By Advocates: Shri Rajinder Nischal with Shri Ashish Nischal and Shri S Sunil)

ORDER (ORAL)**Justice Permod Kohli, Chairman :-**

None for the applicant even on the second call. On the last date of hearing also the applicant remained absent. It appears that the applicant is not interested to prosecute this Application. Dismissed for default of appearance and non prosecution.

(Shekhar Agarwal)
Member(A)

(Justice Permod Kohli)
Chairman

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